

BEFORE T.N. TIWARI, ADDL. SECRETARY & FIRST APPELLATE AUTHORITY
(Under Section 19 of RTI Act, 2005)
MINISTRY OF LAW & JUSTICE : DEPARTMENT OF LEGAL AFFAIRS
Room No. 409, 'A' Wing,
Shastri Bhavan, New Delhi-110 001

Appeal No.21(1433)2014-IC

Dated: 16.06.2015

IN THE MATTER OF:

Shri Ramakant Shukle,
534/14-B, Panki,
Kanpur-208 020.

.....

Appellant

Versus

Central Public Information Officer,
Ministry of Law & Justice,
Department of Legal Affairs,
Shastri Bhavan, New Delhi.

.....

Respondent

ORDER

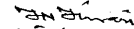
16.06.2015

The Appellant-Applicant's Appeal dated 24.10.2014 along with RTI Application dated 29.08.2014 received on 07.11.2014 seeking information on 3 points. He filed another Appeal dated 01.12.2014 which was received on 08.12.2014. Aggrieved by the information not supplied by the Respondent-CPIO, he preferred the present appeal.

2. I have gone through the Appeals, comments/reply furnished by the Respondent-CPIO as well as perused the records placed before me, and thereafter, I am of the opinion that the Appellant-Applicant's RTI application dated 29.08.2014 was not received in this Department. However, his application dated 29.08.2014 annexed with his Appeal dated 24.10.2014 received on 07.11.2014 which was sent to the Respondent-CPIO for necessary action. Accordingly, Respondent CPIO has supplied the information sought by the Appellant-Applicant, vide, his letter dated 20.11.2014. I agree, in general, with the information supplied by the Respondent-CPIO. Hence, I do not see any merit in this appeal and the same deserves to be dismissed.

3. Appeal dismissed.

4. Hon'ble CIC, 2nd Floor, August Kranti Bhavan, Bhikaji Cama Place, New Delhi-110066 is the 2nd Appellate Authority.


(T.N. TIWARI)

Additional Secretary & Appellate Authority

Copy to:

- 1) Shri Ramakant Shukle, President, Bhartiya Ghooskhori-Brashtachar Unmoolan Sangathan, 534/14-B, Panki, Kanpur (UP)-208020 (By Speed Post)
- 2) Shri K. Ginkhan Thang, CPIO, D/o Legal Affairs, 'A' Wing Shastri Bhavan, New Delhi.
- 3) SO, Implementation Cell, D/o Legal Affairs, Shastri Bhavan, New Delhi-110001.